

SOME HON. MEMBERS: *rose—*

MR. SPEAKER: No advocates are necessary.

SHRI KANWAR LAL GUPTA (Delhi Sadar): Mr. Speaker, Sir, the lady Member wants to say something. You must listen to her. She never speaks. We want to know what has happened there.

MR. SPEAKER: People who are not qualified to be advocates become advocates. What can I do about it? Shri Arif Beg.

REPORT OF THE COMMITTEE ON IMPORT-EXPORT POLICIES AND PROCEDURES

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Committee on Import-Export Policies and Procedures. [Placed in Library. See No. LT-1987/78].

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR INORGANIC CHEMICAL INDUSTRIES FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Development Council for Inorganic Chemical Industries for the year 1976-77 under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-1988/78].

DETAILED DEMANDS FOR GRANTS OF THE MINISTRY OF HEALTH AND FAMILY WELFARE FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): I beg

to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for 1978-79. [Placed in Library. See No. LT-1989/78].

NOTIFICATION UNDER REPRESENTATION OF THE PEOPLE ACT, 1950

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NARSINGH YADAV): I beg to lay on the Table a copy of Notification No. S.O. 167 (E) Hindi and English versions) published in Gazette of India dated the 8th March, 1978 making certain corrections in the description of constituencies given in Schedule VII of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976, under sub-section (2) of section 9 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-1990/78].

REPORT, APPROPRIATION ACCOUNTS, NOTIFICATIONS ETC.

THE MINISTRY OF FINANCE
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(SHRI ZULFIQUARULLAH): I beg to lay on the Table:

(1) (i) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:—

(i) Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Posts and Telegraphs). [Placed in Library. See No. LT-1991/78].

(ii) Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Railways). [Placed in Library. See No. LT-1992/78].

(iii) Report of the Comptroller and Auditor General of India for the year 1976-77, Union Govern-